73

## Report from the Maharashtra Government 011 Communal Riots in Rhiwandi

454. SHRI NAND KISHORE BHATT; Will the Minister of HOME AFFAIRS be pleased t<sub>0</sub> state:

- (a) whether the Central Government have received any report from the Maharashtra Government on the communal riots which took place in Bhiwandi recently; and
- (b) if so, what are the details thereof?

MINISTER OF STATE THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (b) The Central Government · ceived the report on communal riots witnessed in Bhiwandi during May, 1984.  $A_s$  per this report, tlie communal trouble started because or the provocative speeches made by the Shiva Sena leader and distorted -I of alleged abuse against Prophet Mohammad carried in certain language papers. In this riot, in Bhiwandi alone 109 persons were killed and 217 persons were injured. 972 persons were arrested during riot, in Bhiwandi alone. Immediately after the riot broke, the State Government took all possible steps to curb the riot in Bhiwandi. Relief centres for riot victims were opened. The following .ex-gratia, payments were made to the riot victims.

- (i) Next of kin of those killed: Rs 5000.
- (Ii). Those seriously injured: Rs. 2.000.
- (iii) Other injured persons: Rs. 1000. Further, the Government of Maharashtra have provided financial assistance for repairs/reconstruction of houses in Bhiwandi.

#### Price Hike of Steel

to Questions

455. SHRI NAND KISHORE BHATT.

## SHRI MUKHTIAR SINGH MALIK:

Will the Minister of STEEL AND MINES be pleased to state;

- (a) whether it is a fact that Government have increased the prices of steel by 15 per cent recently;
- (b) if so, what are the reasons therefor- and
- (c) how far it is likely to affect the common man an' the small scale industries in the country?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) to (c) Due to escalations in costs of production and to provide assistance to the Engineering Goods Exporters, tne Joint Plant Committee of main producers of iron and steel had announced on June 2i 1984 an average increase of 15 per cent i<sub>n</sub> the price<sub>3</sub> ot iron and steel. The price increase in .respect of items commonly used, such as, bars and rods and GP/GC sheets has been less than even 10 per cent ag against the average increase of about 15 per cent. Impact of the increase in price cf iron and steel on the economy is expected to be marginal.

# Changing of State Cadre of Officers belonging to Ali India Services

456. SHRI NAND KISHORE BHATT:

> SHRI PARVATHANENL UPENDRA:

SHRI T. THANGABALU:

WiH the Minister of HOME AF-FAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to change the State Cadre of officers belonging to the All India Services sO that they could be shifted from one State to another,- and

75

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRi P. VENKATASUBBAIAH); (a) and (b) In the respective Cadre Rules of the three All India Services provision already exists for transferring a cadre officer from one cadre to another cadre.

#### Restructuring of Punjab Administration

457. SHRI NAND KISHORE BHATT: will the Minister of HOME AFFAIRS be pleased to state

- (a) whether there  $i_s$  any proposal under Government's consideration for re-structurin\_{CT} the entire Punjab administration including the police force; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b) The Union Government have decided to set up a High Level Committee to review and to sug,gest measures to strengthen the administrative machinery in Punjab, including the police administration. The Committee has recently started its work.

458. [Transferred to the 30th. July, 1984]

459. [Transferred to the 27th July, 1904] )

# Quitting of service by IAS Officers in Andhra Pradesh

460. SHRI MUKHTIAR SINGH MALIK. Will the Minister of HOME AFFAIRS be pleased ot state;

(a) whether Government's attention has been drawn to a news item which appeared in the 'Blitz' of 23rd June, 1964, to the effect that a number of IAS Officers borne on the cadre <sub>0</sub>\* Andhra Pradesh quit service during the last eighteen months;

- (b) if so, the details thereof; and
- (c) whether the Central Government have taken  $an_y$  action in the matter?;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI P. VENKATASUB-. BAIAH): (a)  $t_0$  (c) The relevant news item refers to the incumbent of. the post of Chief secretary to the Government of Andhra Pradesh proceeding on long leave and not to any IAS officer quitting service. No IAS officer borne on Andhra Pradesh from service during cadre resigned the last (eighteen months. According to available information, three IAS officers, as per details below, voluntarily retired from service during the period in accordance with the provisions of the rules which provide for voluntary retirement on completion of certain prescribed period of service:

Št. No	Name of the Officer	Year of allot- ment	Date of voluntary retirement
1	Shri G. B. Rau	1958	31-3-1983
2	Shri K. Chakravarthy	1960	31-10-1983
3	Shri S.N. Achanta	1957	31-5-1984

## Steel rolling mills

- 461. SHRI MUKHTIAR SINGH MALIK. Wil! the Minister of STEEL AND MINES be pleased to state:
- (a) what  $ar_e$  the names of Steel Rolling units functioning in Wazir-pur Industrial Area, and other parts of Delhi; and
- (b) what  $i_s$  the annual production of each mill?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) A list of Re-folling units in Delhi holding industrial licences/carry-on-